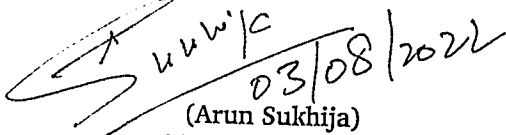


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

ORDER

As directed by the Principal District & Sessions Judge (East)/In-charge Judge, Karkardooma Courts, Delhi, the following Judicial Officers posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names, with immediate effect.

Sl. No.	Name of the Officer	Court Room No.
1.	Ms. Sukhvinder Kaur, DJ (Commercial Court-02), Shahdara District, Karkardooma Courts, Delhi.	Court Room No. 57, B-Block, 3 rd Floor
2.	Vacant Court DJ (Commercial Court-01), Shahdara District, Karkardooma Courts, Delhi.	Court Room No. 56, B-Block, 3 rd Floor
3.	Sh. Bharat Aggarwal, Metropolitan Magistrate-05, Shahdara District, Karkardooma Courts, Delhi.	Court Room No. 48, B-Block, 1 st Floor
4.	Ms. Deepakshi Rana, Metropolitan Magistrate-03 (Mahila Court), Shahdara District, Karkardooma Courts, Delhi.	Court Room No.33, C-Block, Ground Floor
5.	Ms. Samiksha Gupta, JSCC-ASC-GJ, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.316, 3 rd Floor, C-Block
6.	Ms. Shruti Sharma, Civil Judge, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.312, 3 rd Floor, C-Block


03/08/2022
(Arun Sukhija)

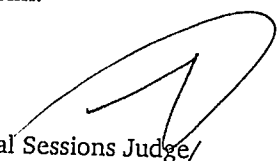
Additional Sessions Judge/
Officer In-charge, Care Taking Branch:East District
Karkardooma Courts, Delhi.

No. 6181-6193 /Pr.D&SJ (East)/KKD/Delhi

Date 3/8/2022

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. Officers Concerned
7. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
8. The President/ Hon^y. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/CMM Office, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
10. Notice Board.
11. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
12. For uploading on LAYERS.
13. Concerned File.


Additional Sessions Judge/
Officer In-charge, Care Taking Branch:East District
Karkardooma Courts, Delhi.

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